

Annexure - 5

Name of Corporate Debtor : M/s LAVASA HOTEL LIMITED - In Liquidation

Date of Commencement of Liquidation : 23rd January 2023 , List of Stakeholders as on 24th March 2023

List of Operational Creditors (Government Dues)

Sr. No	Details of Claimant (Department/Government)	Date of Receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Details of Claim Admitted				Amount of Claim rejected	Amt of Claim Under verification	Remarks, if any	
						Amount Covered by Lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	% of share in total amount of claims admitted	Amt of Contingent Claim				Amt of any mutual Dues, that may be set off
1	Astt. Commissioner of Sales Tax (D-713) MUM-VAT-D-713	14-Oct-2022	25,73,886	13,81,599	VAT/Luxury Tax Assessment demand	NIL	Not Applicable	1.15%	NIL	NIL	NIL	11,92,287	Details sought to verify, Few Challans paid
2	Deputy Commissioner of State Tax: MUM-SUR-E-002/Mulund West_501)	17-Nov-2022	75,48,196	75,48,196	GST Demand	NIL	Not Applicable	6.27%	NIL	NIL	NIL	NIL	NA
3	EPFO, Regional Provident Fund Commissioner	17-Mar-2023	4,30,730	4,30,730	EPFO Dues	NIL	Not Applicable	0.36%	NIL	NIL	NIL	NIL	NA
4	Income Tax Officer- TDS 1(3)(3) Mumbai	16-Mar-2023	6,81,700	6,81,700	TDS Claim as per Traces portal	NIL	Not Applicable	0.57%	NIL	NIL	NIL	NIL	NA
	Total		1,12,34,512	1,00,42,225				8.34%				11,92,287	

